## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/719/IB/2017

NAME OF THE PETITIONER(S)

: AT ELECTRIC SUPPLYS

NAME OF THE RESPONDENTS

: HENRY AND FARAD PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Miny.

o portonel

D. My

S. Manjula Deri, Adr For ESR X LO For Respondent

Stelanny

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Respondent is directed to file reply before next date of hearing, by giving copy to the other side. Counsel for the Applicant is directed to provide copy of the application along with the relied upon documents to the Counsel for the Respondents. Matter is posted for arguments. Put up on 26.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk